

to the balance sheet of 2017-2018. Heard both the sides at length. Both the Petitioner and the Respondents are hereby directed to file their written statement in the form of an Affidavit in 4/5 pages within 7 days from today. Copy of the same is to be exchanged with each other.

2. **List the matter on 02.09.2021.**

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/Deka-16.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority